Annexure-8

Name of the Corporate Debtor: Arshiya Limited; Date of commencement of CIRP: 23rd April, 2024; List of creditors as on: 11th March 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹) Amount of any Details of claim received Details of claim admitted mount covered Amount Whether Amount of mutual dues, Amount of claim not Amount of claim Sl. No Name of creditor Amount of claim % of voting Remarks, if any under verification Date of receip Amount claimed Nature of claim related contingent claim that may be set admitted admitted share in CoC interest guarantee party? off 1 Axis Trustee Services Limited 05-Jun-24 28,356.00 28,356.00 Professional Fees No No 2 Beekalene Fabrics Private Limited 06-May-24 173,265,868,00 1.00 Licence Fees No No 173,265,867.00 BG Strategic Advisors LLC 07-May-24 42.848.211.72 42.848.210.72 3 1.00 Professional Fees No No 100.440.00 Professional Fees 4 Bigshare Services Limited 06-May-24 114,154,00 No No 13.714.00 Damani Shipping Private Limited 372,389.00 5 11-May-24 Custom clearence No No 372,389.00 39,277,108.00 1.00 Service Provider 39,277,107.00 6 Isha Laxmi Narayan (Design Team) 07-May-24 No No 7 16-May-24 189,958.94 189,958.94 Service Provider No National Securities Depository Limited Nο 8 National Stock Exchange Of India Limited 07-May-24 1,280,000.00 1,280,000.00 Service Provider Nο Nο 9 VCRK & Co. 09-May-24 108,000.00 108,000.00 Professional Fees No No Service Charges against 10 Vivek Chopra 07-May-24 20,218,129.84 1.00 No No 20,218,128.84 asing of property 11 IDBI Capital Markets & Securities Limited 25-Jun-24 6,603,211.50 6,603,211.50 Consultency charges No No Rent for Machine Handling 12 Arshiya Northern FTWZ Limited 26-Jun-24 29,016,037.00 No 29,016,037.00 Yes Rent for Machine Handling 13 NCR Rail Infrastructure Limited 28-Jun-24 4,122,500.00 No Yes 4,122,500.00 quipment 14 TMR and Associate 10-Jul-24 1,527,394.00 664.550.00 Professional Fees No 862,844.00 15 Sterling and Wilson Private Limited 08-Jul-24 5,683,183.00 1.00 Material Supply No No 5,683,182.00 Not admitted amount relates to TDS which 16 Whitespan Business Solution Pvt.Ltd 20-Jul-24 200,000.00 180,000.00 Professional Fees No No 20,000.00 has been provisioned in the books of the Corporate Debtor. 17 Linkstar Infosys Private Limited 08-Jul-24 303,755.00 303,755.00 Service Provider No No 18 Hindustan Enterprise 29-Jul-24 643,564.00 79,167.00 Material Supply No No 564,397.00 19 Ambe Service 05-Aug-24 164,704.00 83,439.00 Service Provider No No 81,265.00 20 30-Jul-24 5,084,570.00 1,516,612.00 Service Provider 3,567,958.00 Bombay Stock Exchange No No 21 Bluestar Security & Facility Services 20,304,470.00 5,570,358.00 Service Provider 14,734,112.00 16-Aug-24 No No 1,000,000.00 Material Supply 22 A.S. Overseas, through its Proprietor Saroj Garg 05-Sep-24 3,004,657.54 No No 2,004,657.54 23 HJA & Associates LLP 16-Sep-24 296,071.24 Professional Fees No No 296,071.24

No

No

75,879.00 Material Supply

24

Premium Office Solutions

02-Oct-24

75,879.00

Annexure-8

Name of the Corporate Debtor: Arshiya Limited; Date of commencement of CIRP: 23rd April, 2024; List of creditors as on: 11th March 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						j	Amount of any		[
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim		Amount of claim not admitted	Amount of claim under verification	Remarks, if any
25	Sunglow Infotech	08-Oct-24	224,690.00	186,590.00	Not available	No	=	No	-	-	-	38,100.00	-	
26	Price Waterhouse & Co LLP	24-Jul-24	204,000.00	204,000.00	Professional Fees	No	-	No	-	-	-	-	-	
27	Huawei Telecommunications (India) Company Private Limited	12-Jan-25	6,205,290.00	6,139,700.00	Advance Security Deposit	No	-	No	-	-	-	65,590.00	-	Refer Note 1
	Total	-	361,366,151.78	24,314,021.44			-		-	281,292,495.56	-	22,621,097.78	33,138,537.00	

1) Huawei Telecommunications (India) Company Private Limited:

The claim of Huawei Telecommunications (India) Company Private Limited has been received on 12/01/2025 which is after the regulated timeline. So, as per the amended regulations 12 & 13 of the IBC, this claim was placed before the CoC for their recommendation in the 7th CoC meeting held on 06/02/2025. The same was approved by the CoC through e-voting for being included in the list of Creditors. The Resolution Professional is in the process of filing application before the Hon'ble NCLT for condonation of delay of this claim.

2. Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.